

Government decisions thereon will be announced as early as possible.

(c) and (d). No. A meeting with the representatives of employers as well as workers was proposed to be held on the 12th May, 1967 to discuss the action to be taken on the recommendations of the Board. The meeting was however cancelled and no fresh meeting has been fixed.

#### Incentive Scheme for Industries

182. Shri K. N. Pandey:  
Shri N. P. Yadab:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government propose to introduce a model form of an incentive scheme in different types of industries; and

(b) if so, the salient features thereof?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) No.

(b) Does not arise.

#### Labour participation in Industries

183. Shri K. N. Pandey:  
Shri N. P. Yadab:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the scheme of labour participation in managements is being tried in some of the public sector industries; and

(b) if so, how the scheme is working and to what extent the parties have been benefited?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) Yes.

(b) In some public sector undertakings the scheme is reported to be working well and has been useful in helping the parties to sit together and discuss matters for which the scheme has been set up.

#### Education as a Concurrent Subject

184. Shri D. C. Sharma:  
Shri K. N. Pandey:  
Shri N. P. Yadab:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:  
Shri Shrichand Goel:

Will the Minister of Education be pleased to state:

(a) whether a proposal to make education a Concurrent Subject is under consideration of Government; and

(b) if so, the benefits which would be derived therefrom?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

#### Language Formula

185. Shri R. S. Vidyarthi:  
Shri K. N. Pandey:  
Shri Kanwar Lal Gupta:  
Shri S. C. Samanta:  
Shri A. K. Kisku:  
Shri S. N. Maiti:  
Shri Tridib Kumar Chaudhuri:  
Shri Yashpal Singh:  
Shri C. K. Bhattacharyya:  
Shri Indrajit Gupta:  
Dr. Eanes Sen:  
Shri Hem Raj:  
Shri K. Haldar:  
Shri Siddheshwar Prasad:  
Shri Shrichand Goel:  
Shri Dhruvramanath:  
Shri Santosham:

Will the Minister of Education be pleased to state:

(a) whether the Committee of Parliament on education has recommended a two-language structure with facilities for learning a third language;

(b) if so, whether Government have accepted the recommendations of the Committee and whether it was also discussed at the State Education Ministers' Conference held recently; and

(c) if so, the decisions arrived thereat and the time likely to be

taken to give effect to those recommendations?

The Minister of Education (Dr. Triguna Sen): (a) The recommendations of the Education Commission on the teaching of languages at the school and college stage are still under consideration in the Committee of Members of Parliament on Education.

(b) and (c). Do not arise.

#### Grant to Utkal University

186. Shri Chintamani Panigrahi: Will the Minister of Education be pleased to state:

(a) the amount of grants made to the Utkal University for the years 1960-61 to 1967-68, year-wise;

(b) whether these grants were fully utilised;

(c) whether any request for grants is pending with the University Grants Commission at present; and

(d) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) to (d). Information is being collected and will be laid on the Table of the Sabha in due course.

#### Seizure of Papers in Orissa

187. Shri Chintamani Panigrahi:  
Shri George Fernandes:  
Shri J. H. Patel:  
Shri Madha Laxmaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether certain papers of the Political Services Department of the Orissa Secretariat have been seized by the Central Bureau of Investigations in Orissa in April, 1967;

(b) whether this seizure has been made in connection with certain charges against a top ranking officer of a Central Establishment in Balasore district in Orissa; and

(c) if so, the nature of charges and the action taken in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). Certain records were obtained by the Central Bureau of Investigation from the Orissa Government in March/April, 1967 in connection with the enquiries against an officer of a Central Establishment at Balasore. The allegations relate to misuse of official position and criminal misconduct.

#### Return Letter Office for Orissa Posts and Telegraphs Department

188. Shri Chintamani Panigrahi: Will the Minister of Communications be pleased to state:

(a) whether Government are aware that there is no separate Return Letter Office for Orissa under Posts and Telegraphs department;

(b) the steps taken to set up such a separate office in Orissa;

(c) whether as a preliminary step officers have been trained to start such an office in Orissa circle; and

(d) if so, the reasons for the delay in opening it?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Yes, Sir.

(b) Orders have been issued on 16th May, 1967 to set up an RLO at Cuttack by the 1st July, 1967.

(c) Yes, Sir.

(d) Does not arise.

#### Grant to Gandhi Vidya Mandir in Haryana

189. Shri Ram Kishan Gupta: Will the Minister of Education be pleased to state:

(a) whether Government have received any application for grant to Gandhi Vidya Mandir G. R. Barlow College staff quarters for professors at Charkhi Dudri (Haryana); and

(b) if so, the action taken thereon?